



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-036/NCLAT/CHN BEN/2026

Dated: 13<sup>th</sup> March 2026

## NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 16.03.2026 will not be taken up on that day (16.03.2026). The next date of hearing in the matters will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025 For Direction IA No. 1651/2025 & 246/2026	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1
2.	Comp App (AT) (CH) (Ins) No. 643/2025 For Condone Delay IA No. 1786/2025 For Stay IA No. 1787/2025	The Regional Provident Fund CommissionerII/ Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd. & 2 Ors.	Mr. PK Panneerselvam	
3.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors	Ms. Madhavalatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11
4.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors  <b>WITH</b>	Mr. CA Venkata Sivakumar	
5.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. CA Venkata Sivakumar	

6.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyararayana	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
7.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1- R3
8.	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. <b>WITH</b>	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
9.	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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